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		3. Buyer's Credit Agreement for US Dollars 60.69 million between EXIM Bank of India and Government of Sri Lanka.
		4. MoU between Government of India and Sri Lanka on cooperation in the field of Agriculture.
		5. MoU between Telecom Regulatory Authority of India and Telecommunication Regulatory Commission of Sri Lanka.

#### **Induction of Ex-Maoists in Nepalese Army**

1739. SHRI TARUN VIJAY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government has information that the ex-Maoists guerrillas are being inducted into Nepalese Army after a brief 'bridging' training course for a few months; and

(b) Government's view of this development in regard to our security, keeping in view the traditional hard line anti-India stand of the Maoist guerrillas?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED) : (a) and (b) The Government of India has welcomed the Agreement reached among the political parties in Nepal to take the integration and rehabilitation of the Maoist combatants to its logical conclusion. The Government has congratulated the people and the political parties in Nepal for their commitment to peacefully resolving outstanding issues in a spirit of consensus and for displaying enlightened leadership. India has fully supported these efforts to pave the way for Nepal's transition to a pluralistic and inclusive multi-party democracy. India has consistently maintained that conclusion of the peace process and drafting of the new Constitution have to be settled by the people and political parties of Nepal.

#### **CBMS with Pakistan**

1740. PROF. SAIF-UD-DIN-SOZ : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that civil societies both in India and Pakistan are earnestly making a plea for adoption of Confidence Building measures (CBMs) to strengthening relations between two countries; and

(b) if so, the action the Ministry has initiated in this connection?